Annexure-3

Name of the corporate debtor: Tirupati Jute Industries Ltd. Date of commencement of liquidation:13.02.2019; List of stakeholders as on:21.04.2025

List of operational creditors (Workmen)

SL	Name of a	Name of authorised Name of Identificat Details of claim received		Details of claim admitted				Amount of	Amount of	Amount of	Amount of	Remarks, if any			
No	. representa	ative, if any	workman	ion No.	Date of receipt	Amount claimed	Total amount of	Amount of	Nature of	% share in	contingent		claim	claim	
							claim admitted	claim for	claim	total	claim		rejected	under	
								the period		amount of		dues, that		verificatio	
								of twenty-		claims		may be set		n	
								four		admitted		off			
								months							
								preceding							
								the liquidation							
								commence							
								ment							
								date							
\vdash				-					,						
									for .						for each worker under Regulation 19
									regular						of IBBI(Liquidation Process)
				1	16-05-2019 Delayed				wages &						Regulations,2016:-(1) last pay slip (2)
				1	submission condoned				encashabl						appointment and termination letter
					by NCLT Order dt.25-07-				e benefits						(3) trade union membership proof (4)
1	M.NAGES	SHWAR RAO	NA		2019	10,51,830.00	10,51,830.00	-	dues						detailed calculation of claim amount
									for						(5) bank account details and AADHAR,
									accrued						PAN details, identity card of the
						10,47,37,688.00	10,47,37,688.00	-	gratuity						factory (6) authorization to trade
					TOTAL	10,57,89,518.00	10,57,89,518.00	-		17.60	-	-	-	-	
									for						Illustrative list of documents required
									regular						for each worker under Regulation 19
					16-05-2019 Delayed				wages &						of IBBI(Liquidation Process)
					submission condoned				encashabl						Regulations,2016:-(1) last pay slip (2)
					by NCLT Order dt.25-07-				e benefits						appointment and termination letter
2	AMARNA [*]	TH MISHRA	NA		2019	7,80,434.00	7,80,434.00	-	dues						(3) trade union membership proof (4)
						37,64,565.00	37,64,565.00	-	accrued						
					TOTAL	45,44,999.00	45,44,999.00	-		0.76	-	-	-	-	
					16-05-2019 Delayed										Illustrative list of documents required
					submission condoned				for						for each worker under Regulation 19
					by NCLT Order dt.25-07-				accrued						of IBBI(Liquidation Process)
3	MD. MAS	SUD ALI	NA		2019	62,46,042.00	62,46,042.00	-	gratuity	1.04	-	-	-	-	Regulations,2016:-(1) last pay slip (2)
					AGGREGATE	11,65,80,559.00	11,65,80,559.00			19.40					

NOTE-The Liquidator shall revise the amounts of claims admitted, when he comes across additional information warranting such revision.